

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
RAJYA SABHA  
UNSTARRED QUESTION No. 1594  
TO BE ANSWERED ON 09.12.2024**

**Coal and Lignite Mines**

**1594. DR. ANBUMANI RAMADOSS :**

Will the Minister of **Coal** be pleased to state:

- (a) whether Government has drafted & finalised any Road Map & timeline to “Phase Down” & complete “Close Down” of coal & lignite mines as promised at the 2021 global climate forum in Glasgow known as COP26;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government has any plan to withdraw Lignite Mines expansion at Neyveli (Mine-III), Tamil Nadu in line with Panchamrit action plan; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF COAL AND MINES  
(SHRI G. KISHAN REDDY)**

**(a)&(b):** Coal is the most important and abundant fossil fuel in India and accounts for 55% of the country's energy need. Commercial primary energy consumption in India has grown by about 700% in the last four decades. The current per capita commercial primary energy consumption in India is about 350 kgoe/year. Coal is not only the primary source of energy in the country but is also used as an intermediary by many industries such as steel, sponge iron, cement, paper, brick-kilns etc. Similarly, with increase in growth of industries using coal, their demand for coal has also been increasing; hence, there has been an overall increase in the demand of coal over the years.

Being an affordable source of energy with substantial reserve, coal is going to remain a major source of energy in the foreseeable future. Despite push for renewables, country will require base load capacity of coal-based generation for stability and also for energy security.

Overarching decisions titled ‘Glasgow Climate Pact’ reflect the following agreement between parties with regard to coal and fossil fuel subsidies:

*‘Calls upon Parties to accelerate the development, deployment and dissemination of technologies, and the adoption of policies, to transition towards low emission energy systems, including by rapidly scaling up the deployment of clean power generation and energy efficiency measures, including accelerating efforts towards the phasedown of unabated coal power and phase-out of inefficient fossil fuel subsidies, while providing targeted support to the poorest and most vulnerable in line with national circumstances and recognizing the need for support towards a just transition’.*

It is evident that above paragraph is not mandating the phase down of coal power, and it is not setting any timelines for the phase down. Further, the paragraph is only ‘calling upon’ Parties to accelerate efforts towards the phase down of unabated coal power in line with national circumstances and recognizing the need for support towards a just transition. Paris Agreement is a multilateral treaty for combating climate change.

Accordingly, while India has committed to clean energy; the pace of transition to cleaner energy sources in India is to be viewed in the light of national circumstances, and principle of common but differentiated responsibilities and respective capabilities, the transfer of climate finance and low-cost climate technologies.

(c)&(d): There is no plan to withdraw Lignite Mines expansion at Neyveli (Mine III).

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